

In the National Company Law Tribunal, Jaipur

Item No. 216

IA No. 52/JPR/2018

CP No. 24/241-242/JPR/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Mr. Naresh Chander Ralhan & Ors. ....Applicant/Petitioners

VS.

NR Switch-N-Radio Services Pvt. Ltd. .... Respondent

Order delivered on 26.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.

For Respondent(s) : Zubin Mehta, Adv.  
K.J. Mehta, Adv.

**ORDER**

Post along with CP No. 253/JPR/2019, TA No. 119/2018 on 09.10.2019.

Sd—

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER